

ITEM NO.54

COURT NO.9

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).15579/2021

(Arising out of impugned final judgment and order dated 19-05-2021 in WA No. 6127/2021 passed by the High Court Of Judicature At Allahabad)

MAHESH KUMAR SINGH & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 16931/2022 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 16930/2022 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 125917/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 16933/2022 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 125915/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 IA No. 16927/2022 - INTERVENTION/IMPLEADMENT
 IA No. 84082/2022 - INTERVENTION/IMPLEADMENT
 IA No. 125913/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 125916/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No. 15832-15833/2021 (XI)
 (FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 128087/2021
 FOR DELETING THE NAME OF PETITIONER/RESPONDENT ON IA 130826/2021
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 52221/2022
 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 58298/2023
 IA No. 58298/2023 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 130826/2021 - DELETING THE NAME OF PETITIONER/RESPONDENT
 IA No. 128087/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 IA No. 52221/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 24-07-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY
 HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. Satya Mitra, AOR
Mr. Colin Gonsalves, Sr. Adv.
Ms. Mugdha, Adv.
Mr. Kamran Khwaja, Adv.

For Respondent(s) Mr. Avinash Tripathi, AOR
Mr. Binay Kumar, Adv.
Mr. Avinash Tripathi, Adv.
Mr. Aaditya, Adv.

Mr. Sumit Kishore, Adv.
Ms. Shreya Smriti, Adv.
Mr. Ajit Kumar Ekka, AOR
Mr. Alok Kumar, Adv.
Mr. Sandeep Malik, Adv.

Ms. Manju Jetley, AOR
Mr. Purvish Jitendra Malkan, AOR

UPON hearing the counsel the Court made the following

O R D E R

On request, the matter be re-listed after two weeks.

(DEEPAK JOSHI)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR